

8

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M.KAVITHA SURANA ,CS S.SANTHANA KRISHNAN ,CA	counsel for R1 - R4 & R5	
2.	For TK Bhaskar Swetha Vasudevan	counsel for Applicant/ petitioner	

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. Shri S Santhana Krishnan, CA, represented R1, R2 & R4 and Ms M Kavitha Surana, CS, represented R3 & R5. Counsel for petitioner prayed time for filing rejoinder by serving a copy of the same to the other party. Time extended at request. Put up on **07.11.2016 at 10.30 A.M.**


(Ch.Mohd.Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)